

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 66(ND)/2016

IN THE MATTER OF:

Sh. Rajesh Gupta

.....Petitioner

v.

M/s. B.R. Agrotech Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 12.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr. Govind Rishi & Mr. Himanshu Vij, Advs.

For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr. Rishi Sood, Advocates for Income Tax Dept.

ORDER

For order, see C.P. No. 64(ND)/2016